

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No.10/2018 in OA No.1383/2013**

**New Delhi, this the 15<sup>th</sup> Day of November, 2019**

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Preeti Sharma, W/o Sh. Suman Kaushi  
House No.717, Sector-5  
Vasundhara, Ghaziabad.
2. Saroj Kumari, W/o Sh. Dalbeer Singh  
R/o Vill. Babarwas, Post Chandawas  
Distt. Bhiwani(Haryana)-127029. ....Applicants

(By Advocate: Ms. Neelima Rathore)

Vs.

1. Sh. Anil Kumar Singh, IAS  
Chairman, DSSSB, FC-18  
Institutional Area, Karkardooma  
Delhi-110092.
2. Sh. Rajesh Chopra, DANICS  
Secretary, DSSSB, FC-18  
Institutional Read, Karkardooma  
Delhi-110092. ....Respondents

(By Advocate: Shri Anuj Kumar Sharma)

**Order (Oral)**

**Hon'ble Mr. Pradeep Kumar, M(A)**

Learned counsel for the applicant submits that they have received a copy of the result and the respondents

mentioned that further action, in respect of issuing offer of appointment, shall also follow.

2. In view of the foregoing, nothing subsists in the CP. The same is closed. Notices are discharged.

**(Pradeep Kumar)**  
**Member(A)**

**(Justice Vijay Lakshmi)**  
**Member(J)**

/vb/